

COPY OF MINUTES OF THE MEETING OF THE LAWYER'S CHAMBERS ALLOTMENT COMMITTEE, SAKET COURTS HELD ON 23.01.2017 IN THE CONFERENCE HALL, 3rd FLOOR, SAKET COURT COMPLEX, NEW DELHI.

In Chair:- Ms. Asha Menon, District & Sessions Judge
(South)/Chairperson
Ms. Poonam A. Bamba District & Sessions Judge (SE)/
Co-Chairperson

Quorum:- Mr. Ramesh Kumar, Spl. Judge (CBI)/Member/Officer In-Charge
Mr. Samar Vishal, Administrative Civil Judge (South)/Member Secretary
Mr. Harjyot Singh Bhalla Administrative Civil Judge (South-East)/
Member
Mr. Rajpal Kasana, President, Saket Bar Association/Member
Mr. Vipin Chowdhary, Secretary, Saket Bar Association/Member

SL. NO.	AGENDA	REMARKS
1	Initial Allotment (of chambers on double occupancy basis)	<p>It is noticed by the Committee that in the minutes of meeting of Committee held on 29.09.2016, four applicants namely, Mr. Bishnu Pd. Tiwari (NDBA No.3778), Mr. Rohitash (NDBA No. 3779), Mr. Tejaswi Kr. Pradhan (NDBA No.3786) and Mr. Yogesh Baisoya (NDBA No.3787) were shortlisted in lieu of surrender of four slots of lawyer's chambers Nos. 403, 276, 373 and 786 by Mr. Ravi Shankar Garg, Mr. Prakash Chand Aggarwal, Mr. Sanjeev Kumar Manan and Mr. Saiful Islam respectively.</p> <p>The abovesaid applicants were to submit the certified copies of the proceeding sheets of ten cases of the South/ South-East District Courts as Main Counsel w.e.f. 01.09.2009 till 31.08.2010 positively by 14.10.2016 as per serial No.19 of the approved application form for allotment of chambers.</p> <p>The Office has reported as under:-</p> <ol style="list-style-type: none"> 1. Mr. Bishnu Pd. Tiwari had submitted a letter dated 26.12.2016 along with certified copies of cases/appearances with the request to consider his application for allotment of chamber. 2. Mr. Rohitash has submitted the representation dated 14.10.2016 (received in this office on

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		<p>15.10.2016) to provide a copy of letter issued by this office and requested that time for filling of certified copies may kindly be extended for a period of three weeks.</p> <p>He has also submitted a letter dated 21.10.2016 along with certified copies of appearances with the request to take on record the same and allot chamber.</p> <p>3. Mr. Tejaswi Kumar Pradhan has not submitted any appearance as the letter sent to him by speed post and through Process Server were received back with the remarks "No such person was found and the premises was found locked".</p> <p>4. Mr. Yogesh Baisoya has submitted a letter dated 13.10.2016 along with copies of appearances with the request to allot a chamber.</p> <p>The matter was discussed.</p> <p>The Committee considered the representations of Mr. Bishnu Pd. Tewari and Mr. Rohitash.</p> <p>It was unanimously resolved that though submitted late, the letter submitted by Mr. Bishnu Pd. Tewari be kept on record and the same will be considered along with other applications for allotment of chamber, subject to fulfillment of all other conditions.</p> <p>With regard to representation of Mr. Rohitash, it was unanimously resolved that ten (10) days time be granted to Mr. Rohitash for furnishing the certified copies of appearances as per serial No.19 of the approved application form from the date of receipt of letter issued by this office.</p> <p>Since, Mr. Tejaswi Kumar Pradhan has not</p>

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		<p>submitted any appearance as per serial No.19 of the approved application form, therefore, it was unanimously resolved that his application will not be considered for allotment of chamber.</p> <p>The letter of Mr. Yogesh Baisoya be kept on record and the same will be considered along with other applications for allotment of chamber subject to fulfillment of all other conditions.</p> <p>The office has put up the next application of Mr. Avinash Nandan Sharma, NDBA No.3795 as per the NDBA seniority list as the application of Mr. Tejaswi Kumar Pradhan is not to be considered for allotment</p> <p>It was resolved that 10 days time be granted to Mr. Avinash Nandan Sharma to submit certified copies of the appearance of the year 2009 & 2010 as per serial No.19 of the approved application form from the date of receipt of letter issued by this office.</p> <p>The Committee has also considered another application of Mr. Ankur Aggarwal, NDBA Seniority No.3797 as per seniority list of NDBA and he has also been granted 10 days time to submit certified copies of the appearance of the year 2009 & 2010 as per serial No.19 of the approved application form from the date of receipt of letter issued by this office subject to the conditions that in case any of the above mentioned applicant does not fulfill the conditions as per the rules for allotment chamber, the application of Mr. Ankur Aggarwal shall be considered subject to fulfillment of all other conditions.</p>

The meeting ended with vote of thanks.

Submitted for confirmation

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(Samar Vishal)
Administrative Civil Judge (South)/
Member

Mr. Vipin Chaudhary, Secretary, Saket Bar Association/Member ---sd---

Mr. Rajpal Kasana, President, Saket Bar Association/Member ---sd---

Mr. Harjyot Singh Bhalla Administrative Civil Judge (South-East)/Member ---sd---

Mr. Ramesh Kumar, Spl. Judge (PC Act), /Member ---sd---

Ms. Poonam A. Bamba District & Sessions Judge (SE) /Co-Chairperson ---sd---

Ms. Asha Menon, District & Sessions Judge (South) /Chairperson ---sd---